[Shri Mansukh L. Mandaviya]

against them so that jail authorities cannot perform their duties. There are number of cases registered about capturing of mobile phones in various prisons.

This is high time to overhaul the whole prison administration and jail security systems in consultation with State Governments, as this may help us to minimize such terrorist attacks. This is extremely a sensitive matter for internal security of our nation.

Demand to give financial assistance to Tamil Nadu for making the river Thamiraparani pollution-free

SHRIMATI VIJILA SATHYANANTH (Tamil Nadu): The river Thamiraparani is the lifeline of our city. It originates in the Western Ghats and flows through the Tirunelveli and Tuticorn districts. The river derives its name from Thamiram, which means copper. The river contains traces of metal and is said to have medicinal properties, as it flows through the Podhigai Hills, where a lot of medicinal herbs grow. The water of Thamiraparani river is extremely pure and tasty. The copper content gives the river a unique reddish tinge.

This holy river is now polluted and contaminated due to various reasons, including proliferation of population and industry. The National River Conservation Directorate Funding, under the Ministry, is engaged in cleansing and de-polluting the river and take action plans under the National Lake Conservation Plan (NLCP) and the National River Conservation Plan (NRCP) to provide assistance to the State Government. When the underground sewerage scheme was implemented by the Tirunelveli Corporation, in the year 2004, an estimated cost of Rs. 52 crores, under the NRCP Scheme, was received to protect the sacred river Thamiraparani. Since the required amount was not sanctioned, the Tirunelveli Corporation was able to implement only 15 per cent of its total area under UGD, the remaining area was left out for want of funds. The open drainages, sewerage and sullage water and industrial waste still pollute the river Thamiraparani. Hence, it is the need of the hour to protect this perennial river on warfooting. The Tirunelveli Corporation needs Rs. 500 crores under an appropriate Central Government Scheme. Such an assistance would certainly enhance the public health status and protect the river Thamiraparani from pollution and contamination, so as to provide safe drinking water to the three major Southern districts — Tirunelveli, Tuticorin and Virudhunagar.

Demand for repairing and widening of Periamaikkanpalayam to Gudalur stretch of National Highway No. 67

SHRI K.R. ARJUNAN (Tamil Nadu): India has one of the largest road networks in the world. It comprises National Highways, Expressways, State Highways, etc. The National Highway, NH 67 from Periamaikkanpalayam to Gudalur, covering a distance

of 125 kms, is very badly damaged. The above roads are having all-I India connectivity which needs strengthening and widening. Nilgiris is a hilly area and a historical tourist place. There are many curves in this road, particularly from Mettupalayam to Gudalur. Due to heavy rainfall, landslides and other natural calamities, it leads to heavy damages along the roads. It needs widening and strengthening. The NH 67 is very small. Therefore, many incidents and accidents are happening every day.

It is very much necessary on the part of Government of India to provide financial assistance to repair and widen this road which will benefit the people of Nilgiris and the huge number of travellers at large.

Demand to take strict steps to prohibit the boycotting of dalits of a village in Punjab and take action against guilty

श्री नरेन्द्र कुमार कश्यप (उत्तर प्रदेश) : महोदय, यूं तो पंजाब प्रदेश भारत के विकसित राज्यों की श्रेणी में चिन्हित किया गया है, जिसे बाह्य रूप से तथा आर्थिक रूप से सशक्त व स्वावलंबी प्रदेश की परिभाषा से सम्मिलित किया जाता है, परंतू पंजाब प्रदेश के आंतरिक ढांचे का आकलन करने के बाद जो तस्वीर निकलकर सामने आती है, वह बहुत ही भयावह व दुखद है। आजादी के 67 वर्ष गुजर जाने के बाद भी पंजाब में दलितों के साथ जातीय आधार पर भेदभाव करना, उनका बहिष्कार करना और उन्हें भिन्न-भिन्न तरीकों से उत्पीडित करना आज तक निरंतर जारी है। मैं पंजाब की एक गंभीर और महत्वपूर्ण घटना सदन के संज्ञान में लाना चाहता हूं कि गांव-बाह्पूर, थाना-खण्डोरी, जिला-संगरूर में पिछले करीब 40 दिनों से दलितों का लगातार बहिष्कार किया जा रहा है। यहां तक कि इस गांव के दलितों को गांव की गलियों से गुजरना, आवश्यक वस्तुएं खरीदना, खेत-खिलहानों में शौच आदि के लिए जाना और उनके बच्चों का स्कूलों में पढ़ने जाना भी प्रतिबंधित किया हुआ है। इस संबंध में बहुजन समाज पार्टी का प्रतिनिधि मंडल जनपदीय एवं प्रांतीय, प्रशासनिक एवं शासकीय लोगों से मिलकर दलितों के बहिष्कार के फैसलों को रद्द कराने एवं दोषियों के विरुद्ध दंडात्मक कार्रवाई कराने की मांग करता रहा है, परन्तु अभी तक इस गंभीर समस्या के निदान हेतू शासन व प्रशासन के जरिए कोई पहल नहीं हुई है। विवश होकर बहुजन समाज पार्टी को लोकतांत्रिक अधिकारों के माध्यम से आंदोलन करने के लिए मजबूर होना पड़ा है। वहां के हालात बहुत ही गंभीर एवं बेकाबू हैं और किसी भी समय वहां की स्थिति विस्फोटक हो सकती है।

अतः मैं आपके माध्यम से सरकार से यह मांग करता हूं कि वह पंजाब में दलितों के बहिष्कार की घटनाओं को विराम देने के लिए शीघ्र आवश्यक कदम उठाए एवं दोषियों के विरुद्ध सख्त कार्रवाई करने पर विचार करे।

Demand to withdraw the decision of reduction in number of seats of MBBS in various medical colleges in the country

SHRI BASAWARAJ PATIL (Karnataka): Sir, the latest data suggest that India has an acute shortage of doctors. There is roughly around shortage of 6,00,000 doctors which means that there is only one doctor per 2,000 citizens, that is, 1:2000 ratio as against the